

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

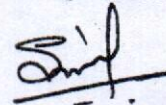
CIRCULAR

This is in continuation to this office earlier circular number 40327-40567/CIS/S.R (157)/THC/2024 dated 11.07.24, whereby the directions were circulated to utilize the manual/computer generated process format (as specified in the BNSS-2023) till the availability of modified templates in the CIS for generating process as specified in BNSS-2023.

It is impressed upon all the Judicial Officers that the BNSS 2023 patch have been rolled out across all the servers in Delhi District Courts and now processes (as specified in BNSS 2023) can be generated through the CIS Software.

Considering the above, all the Judicial Officers are requested to convey the aforesaid information to all the staff posted in the respective court with a direction to stop the manual mode of issuance of process and to immediately start generating the process (as specified in BNSS-2023) through CIS Software.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).



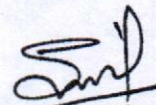
(Sunil Kumar Sharma)
Chairman (IT & Digitization)
Centralized Computer Committee
Delhi District Courts

4 6975 - 47225
Ref. No. _____/CIS/S.R (157)/THC/2024

Dated : 23 AUG 2024

Copy forwarded for information & compliance to:

1. Ld. Principal District & Sessions Judges of all districts (except Central/West) with a request to convey the directions amongst all the Judicial Officers posted within the respective district for information and necessary compliance.
2. All the Judicial Officers posted within Central & West District for information and necessary compliance.
3. The Officer In-charge-Computer Branch and Judicial Branch of all Districts, Delhi/New Delhi.
4. The CPC, Hon'ble High Court of Delhi, New Delhi with a request to place the same before Hon'ble Chairman, IT & AI Committee, High Court of Delhi for kind information.
5. The Director of Prosecution, Prosecution Branch, Tis Hazari Courts Complex, Delhi.
6. The President/Hony. Secretary, Bar Association of Delhi with a request to communicate the information amongst all Advocates.
7. The AOJ/Branch In-charge, Computer Branch of all court complexes, Delhi/New Delhi
8. PS of Ld. Principal District & Sessions Judge (HQs) with a request to place the same before Ld. Principal District & Sessions Judge (HQs).
9. PS of Ld. Principal District & Sessions Judge (West) with a request to place the same before Ld. Principal District & Sessions Judge (West).
10. Dealing Official (Website/LAYERS) to upload the same on the official website/LAYERS software.
11. PS to the undersigned.
12. Notice Board



(Sunil Kumar Sharma)
Chairman (IT & Digitization)
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